NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.39/BB/ 2017	-	For acceptance of Chairman's report	230/ 232	Lifetree Cyberworks Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
(.	SHARANI. A. KUKREJA	APPLICANT	RATIL
	CYRIL AMMRCHAND		At & Kuku
	MANGALDAS	,	

The matter; is listed today for acceptance of Chariman's report. The Chairman has conducted the meeting of equity shareholders. The shareholders present in the meeting have approved the scheme and there is no dissent.

Chairman's report is therefore, accepted.

MEMBER (J)